

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 885

ANSWERED ON 25.07.2022

RAIN WATER HARVESTING

885 SMT. SEEMA DWIVEDI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether any steps have been taken by Government for water conservation and its purification in the field of surplus rain water management, and if so, the details thereof; and
- (b) whether any measures have been taken by Government to check the excessive exploitation of groundwater owing to the Pump Vitaran Yojana and availability of energy, and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Technologies commonly used for rain water harvesting and purification of surplus rainwater have been described in the “Manual on Artificial Recharge of Ground Water” available in the public domain at the following URL: <http://cgwb.gov.in/documents/Manual-Artificial-Recharge.pdf>

(b) The Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM) Scheme, under which financial support is provided for installation of standalone solar pumps and solarization of existing individual grid-connected agricultural pumps, has the following provisions to avoid over-exploitation of water and to check the availability of energy:

- (i) Preference is given to the farmers who opt for micro irrigation systems,
- (ii) The size of standalone solar pump is to be selected on the basis of water table in the area, land covered and quantity of water required for irrigation.
- (iii) Farmers have the option to monetize the surplus power generated under individual pump solarisation by selling it to the DISCOM. Further, under agriculture feeder solarisation, farmers are incentivized for electricity consumption below the benchmark consumption decided by the States.
